

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Rev. No. 178 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

13/Dated: 26th March, 2021

Heard through V.C.

- 2.** As prayed for, put up this case on 16.04.2021.

(Deepak Roshan, J.)

Amardeep/